

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 50/2008

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

D.K. Khanna ... **Complainant**

Versus

M/s. Sanofi Aventis Pharma Ltd. ... **Respondent**

Appearances : **Shri A.K. Mehta, Advocate for the Complainant.**

Ms. Shraddha Bhargava, Advocate for the Respondent.

ORAL ORDER

23rd November, 2009

The rejoinder shall be filed in the course of the day.

List this matter on **22nd February, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 65/2000

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

**Golf Apartments Owners' Welfare
Society, New Delhi** **... Complainant**

Versus

New Delhi Municipal Council & Ors. **... Respondents**

Appearances : **Shri Aditya Narain with Shri Rahul Malhotra,**
Advocates for the Complainant.

Ms. S. Fatima, Advocate for Ms. Anjana Gosain,
Advocate for the Respondents.

ORAL ORDER

23rd November, 2009

List this matter on **24th February, 2010.** In the meantime,
decision on the representation be taken by the respondents.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 160/1997

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

M/s. Drive-IN-Diagnostic Private Limited ... Complainant

Versus

Philips Medical Systems India Private Ltd. ... Respondent

Appearances : Shri R.D. Makheeja, Advocate for the Complainant.

Ms. Rashmi Virmani, Advocate for the Respondent.

ORAL ORDER

23rd November, 2009

List this matter on **24th February, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 08/2006

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Kuoni Travels (I) Pvt. Ltd. ... Complainant

Versus

Cox & Kings (I) Pvt. Ltd. ... Respondent

Appearances : Shri Sanjay Bhatt, Advocate for the Complainant.

Shri Vivek Yadav, Advocate for the Respondent.

ORAL ORDER

23rd November, 2009

List this matter on **14th December, 2009.**

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 10/2005

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Darshan Rani ... **Complainant**

Versus

Ansal Housing & Construction Ltd. ... **Respondent**

Appearances : **Shri Vinay Gupta, Advocate for the Complainant.**

Shri P.K. Mittal, Advocate for the Respondent.

ORAL ORDER

23rd November, 2009

List this matter on **25th January, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 172/2000

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

**The Director General (Investigation
and Registration) [the DG] ... Complainant**

Versus

F.C.I. ... Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG.

**Shri Somesh Kr. Dubey, Advocate for Shri Sukumar
Pattjoshi, Advocate for the Respondent.**

ORAL ORDER

23rd November, 2009

The cross-examination of the witness, R.W.1, is deferred.

List this matter on **14th December, 2009.**

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 196/1998

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

**The Director General (Investigation
and Registration) [the DG] ... Complainant**

Versus

Mahanagar Telephone Nigam Ltd. ... Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG.

Shri Sanjdeep Grover, Advocate for the Respondent.

Shri Dinesh Agnani, Advocate for the Respondent.

ORAL ORDER

23rd November, 2009

Disposed of. (ORDER TO BE DICTATED)

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 02/2000

RTPE 43/2000

RTPE 37/2000

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Tronica Metals & Polymers (P) Ltd. ... Complainant in RTPE 02/2000

Dr. Balbir Singh ... Complainant in RTPE 43/2000

**Microbaase Software Systems
Pvt. Ltd. ... Complainant in RTPE 37/2000**

- Versus-

U.P.S.I.D.C. ... Respondent

**Appearances : Shri K.K. Rai with Shri Bankey Bihari, Advocates for
the Complainant.**

Shri M.D. Sharma, Representative of the Respondent.

ORAL ORDER

23rd November, 2009

List these matters on **25th February, 2010** along with the records
of UTPE 165/2000.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 66/2000

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

**The Director General (Investigation
and Registration) [the DG] ... Complainant**

Sagar International Pvt. Ltd. ... Informant

- Versus -

**The Chairman,
Delhi Vidyut Board & Anr. ... Respondents**

Appearances : Shri R.D. Makheeja, Advocate for the DG.

None for the Respondents.

ORAL ORDER

23rd November, 2009

Heard Mr. Makheeja, counsel for the DG. From the application filed on behalf of the complainant, it appears that the matter was referred to an Arbitrator and there is already an award made by the Arbitrator. In view of that, the complainant does not want to proceed with the complaint filed. Accordingly, the proceedings are closed. Notice of Enquiry stands discharged.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

... Complainant

Versus

... Respondent

Appearances :

ORAL ORDER

23rd November, 2009

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

... Complainant

Versus

... Respondent

Appearances :

ORAL ORDER

23rd November, 2009

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

... Complainant

Versus

... Respondent

Appearances :

ORAL ORDER

23rd November, 2009

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

... Complainant

Versus

... Respondent

Appearances :

ORAL ORDER

23rd November, 2009

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RUTPE

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

... Complainant

Versus

... Respondent

Appearances :

ORAL ORDER

23rd November, 2009

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

